



बौद्धिक संपदा  
भारत

एकस्व / अभिकल्प / व्यापारचिह्न  
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उद्योग संवर्धन और आंतरिक व्यापार विभाग  
Department for Promotion of Industry and Internal Trade

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संख्या/No. CGPDTM-11037/2/2025-CGOFFICE/2963

दिनांक/Date: 15.04.2026

### OFFICE ORDER

In partial modification to Office Memorandum No. CGPDTM-11037/2/2025-CGOFFICE/592 (A), dated 09.06.2025; Legal & Litigation Cell (LLC) O/o CGPDTM and General Patents Matters (GPM) Section, Patent Office, Delhi are hereby reconstituted as under:

#### A) Legal & Litigation Cell (LLC) O/o CGPDTM:

S. N.	Name of Officer	Designation	Reporting to
1.	Shri Subrat Sahu	Assistant Controller of Patents & Designs as OSD (LLC)	CGPDTM
2.	Shri Suresh Kumar	Assistant Controller of Patents & Designs	OSD (LLC)
3.	Shri Yasir Abbas Zaidi	Examiner of Patents & Designs	OSD (LLC)
4.	Dr. Lakshmi Meena	Examiner of Patents & Designs	OSD (LLC)
5.	Shri Brij Mohan Singh	Examiner of Patents & Designs	OSD (LLC)
6.	Shri Rajat Panchal	Examiner of Patents & Designs	OSD (LLC)
7.	Ms. Priya	Examiner of Patents & Designs	OSD (LLC)
8.	Shri Bhupender Singh	Examiner of Patents & Designs	OSD (LLC)
9.	Shri Vipin Kumar Singh	Sr. Examiner of TM, GI & CR	OSD (LLC)
10.	Shri Tilak Raj	Upper Division Clerk	OSD (LLC)

#### B) General Patents Matters (GPM) Section, Patent Office, Delhi:

S. N.	Name of Officer	Designation	Reporting to
1.	Shri Saroj Kumar	Joint Controller of Patents & Designs as Section In-charge, GPM, PO, Delhi	Head of Office, Patent Office, Delhi
2.	Shri Ravi Prakash Pandey	Assistant Controller of Patents & Designs	In-charge, GPM, PO, Delhi
3.	Shri Ram Shiv Deepak	Assistant Controller of Patents & Designs	In-charge, GPM, PO, Delhi
4.	Dr. Manoj Kumar Singh	Assistant Controller of Patents & Designs	In-charge, GPM, PO, Delhi

5.	Ms. Deepa Bhadouria	Examiner of Patents & Designs	In-charge, GPM, PO, Delhi
6.	Smt. Chhanda Roy	Assistant Administrative Officer	In-charge, GPM, PO, Delhi
7.	Shri Pritam Singh	Assistant Administrative Officer	In-charge, GPM, PO, Delhi

Shri Ram Shiv Deepak and Dr. Manoj Kumar Singh shall attend Hon'ble Court in all Technical Matters in-person and online in first half of the office as and when required and update the progress of the matter to In-charge GPM, PO, Delhi. Further, Smt. Chhanda Roy and Shri Pritam Singh shall continue to perform their duties in the Administration Section as well as in the GPM section of Patent Office, Delhi.

2. The relieved officers are hereby posted in their respective Examination Groups and will report to their respective Group Leaders.
3. This issues with the approval of Controller General of Patents, Designs & Trade Marks.



**(Vickey Kumar)**  
Director (Admin & Esst.)  
O/o CGPDTM

To: Concerned officers.

Copy to:

1. Head of Office, Patent Office, Chennai, Delhi, Kolkata & Mumbai.
2. Head of Office, TMR, Ahmadabad, Chennai, Delhi, Kolkata & Mumbai.
3. Head of Office, RGNIIPM, Nagpur.
4. Guard file.